

IN THE HIGH COURT OF JUDICATURE AT PATNA
CRIMINAL MISCELLANEOUS No.88693 of 2025

Arising Out of PS. Case No.-158 Year-2025 Thana- SHIKARGANJ District- East Champaran

Pintu Paswan S/O Umesh paswan Resident of Village- Nayka Tola, P.S- Shikarganj, Distt.- East Champaran

... .. Petitioner/s

Versus

- 1. The State of Bihar Bihar
- 2. XX S/O Late Dhanpat Thakur R/O Village- Haraj, P.S- Shikarganj, Dist.- East Champaran.

... .. Opposite Party/s

Appearance :

For the Petitioner/s : Mr. Abhishek Kumar, Advocate
For the Opposite Party/s : Mr. Rina Sinha, Advocate

CORAM: HONOURABLE MR. JUSTICE RAMESH CHAND
MALVIYA

ORAL ORDER

6 18-05-2026 Heard learned counsel for the petitioner and APP
through virtual mode.

2. List this case on 18.06.2026, for awaiting detailed
progress report.

(Ramesh Chand Malviya, J)

Mayank/-

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